



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/7002A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai,

Dated Guwahati, the 22<sup>nd</sup> November, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 6967, dtd. 21.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 20.11.2019, has been granted/rejected.

Yours faithfully,

sdl-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/7003 1A, dated 22.11.19**  
Copy to:

1. The System Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Rolan